[22 APRIL 1987]

(b) and (c) Two more youth hostels have been sanctioned for construction at Tirupati and Vishakhapatnam. A sum of Rs. 10.00 lakhs has been sanctioned for the construction of youth hostel at Tirupati.

Loan to State Governments for implementation of New Education Policy

493. SHRI PRABHAKAR RAO KALVALA:

SHRI TALARI MANOHAR:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to advance bank loans and L.I.C. loans for the implementaion of the New Education Policy;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCA-TION AND CULTURE IN THE MI-NISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRI-SHNA SAHI): (a) No, Sir.

(b) Does not arise.

(c) The National Policy on Education-1986 has envisaged several measures for raising non-government resources for education. These include mobilising donations, greater community involvement for maintenance of school buildings and supply of consumables effect savings by efficient use of facilities etc. It is open to State Government to also consider other measures to finance the educational programmes in the context of the New Education Policy.

Tenders for coal handling, cinder picking and ash handling at Kanpur and GMC loco sheds

494. SHRI KAILASH PATI MI-

SHRA: Will the Minister of RAIL-WAYS be pleased to state:

to Questions

(a) the names of Labour Cooperative Societies who submitted tenders in the year 1986 for coal handling, cinder picking and ash handling work etc. at Kanpur and GMC loco sheds;

(b) the details for each tender, separately, during 1986-87;

(c) whether it is a fact that the rate for various items of work mentioned in the schedule and the other rates received were lower than the rates paid to the outgoing Society for the same job upto 15-9-86;

(d) whether further negotiations were ordered/recommended by the Tender Committee before finally accepting the lowest tender as was done in case of tenders for similar work at Tundla Group; and

(e) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHR1 MADHAVRAO SCINDIA): (a) The names of the labour Cooperative Societies which submitted Tenders are as follows:—

(i) Sarvodaya Shramik Sahkari Samvida Samiti Limited, Kanpur;

(ii) Tundla Railway Shram Samvida Sahkari Samiti Limited, Tundla:

(iii) Railway Shram Avam Nirman Sahkari Samiti Limited, Tundla:

(iv) Parcel Handling Sahkari Shram Samvida Samiti Limited, Aligarh;

(v) Cycle Stand Karamchari Shram Samvida Sahkari Samiti Limited, Allahabad; and

(vi) Railway Sahkari Shram Samvida Samiti Limited, Tundla.